

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 480 of 2022	Shrinathji Trading Company Vs. Sanwaria Consumer Ltd. & Anr.	Neha Gupta	Gautam Mittal Manish Jain
2.	Comp. App. (AT) (Ins) No. 510 of 2022	Neesa Leisure Ltd. Through Its Resolution Professional Amit Jain Vs. Rajasthan State Industrial and Investment Corporation	Sumant Batra	
3.	Comp. App. (AT) (Ins) No. 513 of 2022	Jitender Kumar Jain Vs. Pavan Enterprises With	Amir Arsiwala	Vijay Tangri
4.	Comp. App. (AT) (Ins) No. 514 of 2022	Jitender Kumar Jain Vs. Pavan Enterprises	Amir Arsiwala	Vijay Tangri

For Hearing

5.	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	Mithilesh Kr. Pandey
6.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3
7.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3

8.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3
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By order of Hon'ble Chairperson
-sd/-
Registrar